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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**BENCH-II**

Misc. Application IA/602/KB/2017  
C.P.No.602/KB/2017

Present: Hon'ble Member (J), Shri M.B. Gosavi

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>TH</sup> AUGUST, 2018, 10:30 A.M**

Name of the Company		Bishnudeo Prasad & Ors.-Vs-Bihar Janata Cold Storage Pvt.Ltd. & Ors.	
Under Section		424 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS DEEPAK KUMAR KHAITAN, F.C.S. APPLICANT IN  
PRACTISING COMPANY SECRETARY CP 602/KB/17  
(R to R Sin 48/20/16)
2. SANGITA DASGUPTA  
ADV  
PRASENSIT BURMAN  
ADV  
PUJA BEARIWAL  
ADV
- Respondent.  
29/8/18  
Puja Beariwal  
Adv

**ORDER**

Ld. Pr. CS for applicant and Ld. Counsel for respondent is present. 29.08.2018

Ld. Counsel for petitioner filed his written submission. Copy of the same is already furnished to the other side.

Ld. Pr. CS submits that he may file written submission by next date. He is directed to serve copy of the same to the other side if they are filed.

Matter to come up for further consideration on 23/10/2018.

sd  
(M.B. Gosavi)  
Member (J)